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NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 10/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

PETITION NUMBER

: CP/75/2017

NAME OF THE APPLICANT

: PRODAPT TECHNOLOGY HOLDINGS PVT LTD

UNDER SECTION

: 230

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

MILLANNON

0/0. 2D.

2. Gylmouan Kumar

Councel for

Petitioner

ORDER

Counsel for the applicant company present. Joint Director representing the RD present. Heard both the sides. Order is reserved.

-sel-(S VIJAYARAGHAVAN) Member (Technical)

-sd -

(K ANANTHA PADMANABHA SWAMY) Member(Judicial)

bc